

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 8
(IB)-1248(PB)/2018

IN THE MATTER OF:

Shinoj Koshy Applicant/petitioner
v.
M/s. Granite Gate Properties P Ltd. Respondent

Order under Section 7 of IBC, 2016

Order delivered on 31.05.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the applicant:- Mr. P. Nagesh, Mr. Rachit Mittal, Mr. Dhruv
Gupta, Mr. Ankit Khera, Advs. for Noida
Authority
For the respondent Mr. Ishwar Mahapatra, Adv. for RP.

ORDER

CA-1046(PB)/2019:-

Notice of the application.

Mr. Ishwar Mahapatra, learned counsel for the non-applicant-RP accepts notice. A copy of the application shall be furnished to him during the course of the day. He seeks and is granted ten days time to file reply with a copy in advance to the counsel for the applicant.

List for arguments on 04.06.2019.

Sd/-
(M. M. KUMAR)
PRESIDENT

Sd/-
(S. K. MOHAPATRA)
MEMBER (TECHNICAL)